

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3920  
ANSWERED ON:05.09.2012  
EXTENSION OF DEADLINE OF RTE ACT  
Chang Shri C. M.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether the Government plans to extend the Right to Free and Compulsory Education (RTE) Act implementation deadline, which was set to be 2013; and

(b) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr.D. PURANDESWARI)

(a) & (b): The Right of Children to Free and Compulsory Education (RTE) Act came into force from 1st April, 2010 and is being implemented in all States/UTs. The RTE Act provides time frames for implementation of norms and standards regarding school infrastructure and teachers in a school and the training of untrained teachers etc. At present, there is no proposal under the consideration of the Government to extend these time frames.